

18.05 hrs.

CONTEMPT OF THE HOUSE

[*English*]

MR. DEPUTY SPEAKER : As the House is aware at about 11.30 hours today, a visitor calling himself Trivender Singh Panwar son of Shri Chandan Singh Panwar threw some papers on the floor of the House and shouted from the Visitors' Gallery. The Watch and Ward Officer took him into custody immediately and interrogated him. The visitor has made a statement and has expressed regret for his action. He has also begged pardon for the same.

I bring this to the notice of the House for such action as it may deem fit.

SHRI C. MADHAV REDDI (Adilabad) : How did he come? Who was the Member who sponsored his Pass? That is very important Sir. The Member should be very careful to see this.

SHRI RAJ KUMAR RAI (Ghosi) : The House should know who was the Member who sponsored the Pass.

MR. DEPUTY SPEAKER : That they will find out. I am informing you what had happened. Whatever action you want to take, that they will bring forward. I don't think it is nice to discuss the name of the Member who gave the Pass on the floor of the House.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) :
I beg to move :

"That this House resolves that the person calling himself Trivender Singh

Panwar son of Shri Chandan Singh Panwar who threw some papers on the floor of the House and shouted from the Visitors' Gallery at about 11.30 hours today and whom the watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that in view of the regret expressed by him, he be let off with a stern warning on the rising of the House today."

MR. DEPUTY SPEAKER : The question is :

"That this House resolves that the person calling himself Trivender Singh Panwar son of Shri Chandan Singh Panwar who threw some papers on the floor of the House and shouted from the Visitors' Gallery at about 11.30 hours today and whom the Watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

This House further resolves that in view of the regret expressed by him, he be let off with a stern warning on the rising of the House today."

The motion was adopted

MR. DEPUTY SPEAKER : The House stands adjourned to reassemble tomorrow at 11 a.m.

18.07 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Friday,
April 24, 1987/Vaisakha 4,
1909 (Saka)*